## GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:772 ANSWERED ON:29.02.2000 PRIVATISATION OF HINDUSTAN LATEX LTD. V.S. SIVAKUMAR

## Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government propose to disinvest/privatise the Hindustan Latex Ltd.,

(b) if so, the reasons therefor; and

(c) the likely effect on the availability of the contraceptives at subsidised rate for AIDS and other STD patients?

## Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (INDEPENDENT CHARGE)

(SHRIN.T. SHANMUGAM)

(a)to(c):In pursuance of the Report of the Disinvestment Commission, Government has decided to disinvest equity in Hindustan Latex Limited, to the extent of 49% equity. Therefore, 51% of the equity will continue to be held by the Government. HLL will remain a Public Sector Company. The disinvestment would have no effect on the availability of the contraceptives at subsidised rate for AIDS and other STD patients.